

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **26.03.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/834/IB/2020 IN CA/1/2017
NAME OF PETITIONER : Siemens Financial Services Pvt Ltd
NAME OF RESPONDENT : V Mahesh (IRP) M/s. Vasan Health Care Pvt Ltd
SECTION : Sec 60(5) Of IBC 2016

ORDER

Ld. Counsel for the Applicant Ms. Vdhya Lakshmi and Ld. Counsel for Respondent Ms. Priyanka Varma are present through video conferencing mode. Ld. IRP/Respondent Mr. V. Mahesh is present in person through video conferencing mode.

Even though the Ld. Counsel for Applicant is not visible on screen, however, a representation is heard through audio mode that, since the Sr. Counsel leading in this matter is not in station, the Counsel requested for adjournment to some other date.

Taking into consideration the above said request and pleadings are complete in this matter, this matter stands adjourned to **21.04.2021.**

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

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